

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:2776
ANSWERED ON:13.03.2000
PRIVATE POWER PROJECTS
M.V.CHANDRASHEKHARA MURTHY;NARESH KUMAR PUGLIA

Will the Minister of POWER be pleased to state:

- (a) the details of the proposals received from the private promoters for setting up of power projects, till date;
- (b) the total installed capacity of power generation from these projects together with the amount proposed to be invested by them;
- (c) the present status of the proposals; and
- (d) the steps being taken by the Government to clear these projects?

Answer

THE MINISTER OF POWER

(SHRI P.R. KUMARAMANGALAM)

(a) to (d) : Government of India is monitoring 95 proposals for setting up of power projects in the private sector. These include 71 proposals on the Memorandum of Understanding (MoU)/Letter of Intent (LoI), etc. route costing above Rs. 100 crores having an aggregate capacity of 39083.94 MW involving an estimated cost of Rs. 162343 crores and 24 proposals on the competitive bidding route costing more than 1000 crores having an aggregate capacity of 15884.65 MW involving an estimated cost of Rs. 57492 crores. As on date, Central Electricity Authority (CEA) has accorded techno-economic clearance to 57 projects having an aggregate capacity of 29362.3 MW involving an estimated cost of Rs. 122008.61 crores for which complete Detailed Project Reports (DPRs) had been received. The remaining projects can be taken up for techno-economic appraisal of CEA only after the pending inputs/clearances are tied up by the project promoters. The Government has been monitoring the progress of these projects from time to time and providing necessary assistance to them in obtaining necessary inputs/clearances.